Export Negotiations

- 37. Shri Aurebindo Ghosal; Will the Minister of Commerce and Industry be pleased to state:
- (a) whether any export business has been negotiated through the Indian Embassies abroad in 1957 and 1958; and
- (b) if so, the total export business negotiated by them?

The Minister of Commerce and Industry (Shri Lai Bahadur Shastri):
(a) It is not the function of Indian Embassies abroad to negotiate business on behalf of Indian exporters. Our Commercial Representatives do render, whenever possible, assistance to Indian businessmen in making local contacts and in furnishing information about local market conditions

(b) Does not arise

Indian Trade Centres

- 38. Shri Aurobindo Ghosal: Will the Minister of Commerce and Industry be pleased to state:
- (a) the number of Indian Trade Centres and Show-Rooms abroad in 1957 and 1958;
- (b) whether these are adequate to cover the world market, and
- (c) if not the steps taken to increase their number?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):
(a) 26 at the end of 1957-58 and 28 on 31st October 1958

(b) and (c). These institutions cover quite a good bit of the world market. Apart from these show-Rooms, commercial publicity is also provided in unrepresented areas through the medium of Exhibitions. Steps are also being taken to establish a few more Show-Rooms.

Drugs in India 39. Shri Aurobindo Ghosai: Will the

- 39. Shri Aurobindo Ghosai: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether the following drugs are produced in India at present;
 - (1) Sodicium Salicylate
 - (ii) Aspirin
 - (111) Phenacetin
 - (iv) Methyl Salicylate
 - (v) Paro-Amino Salicylic Acid and its salts
 - (vi) Diamino-diphenyl Sulphone; and
- (b) if so, the names of the producing companies and the quantities produced per month?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):
(a) Yes, Sir.

(b) A statement showing the number of factories and quantities produced is laid on the Table of the Lok Sabha [See Appendix I, annexure No. 16]

12 hrs.

DEATH OF SHRI SAMI VENKATA-CHALAM CHETTI

Mr. Speaker: I have to inform the House of the sad demise of Shri Sami Venkatachalam Chetti, who passed away at Madras

Shri Venkatachalam Chetti was a member of the former Central Assembly from the year 1934 to 1938. He was, before that, the Leader of the Opposition on behalf of the Congress in the Madras Legislative Assembly. He was a very prominent member of the previous Assembly here.

I am sure the House will join with me in conveying our condolence to the bereaved family of Shri Venkatachalam Chetti.

The House may stand in silence for a minute to express its sorrow.

The Members then stood in silence for a minute.